

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2157

ANSWERED ON:11.03.2013

CONTRACTORS ENGAGED IN HIGHWAY PROJECTS

Gawali Patil Smt. Bhavana Pundlikrao ;Nagorao Shri Dudhgaonkar Ganeshrao

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of the norms devised for construction of National Highway (NH) roads in the country;
- (b) the number of Indian contractors currently engaged in the construction of National Highways across the country;
- (c) the number of contractors having international expertise and road construction; and
- (d) the number of contractors found guilty of violating road construction norms during the last three years and the current year along with the action taken against them by the Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) All National Highway (NH) projects are constructed as per the standards published by Indian Roads Congress (IRC).
- (b) Contractors engaged in construction of NHs range from small petty contractors to internationally renowned contractors depending upon the nature and cost of work. Currently, 226 Indian contractors are engaged in construction of NHs under National Highways Development Project (NHDP).
- (c) 55 contractors having international expertise in road construction are engaged in construction of NHs under NHDP.
- (d) Complaints regarding violation of road construction norms by the contractor are received from time to time and action taken as per extant policy and in accordance with the provisions of the contract agreements after due verification of the facts.